

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**R.A. No. 208/2016
O.A No. 1960/2015
M.A No. 1263/2018**

New Delhi, this the 19th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

S.K. Razzak,
S/o Shri S. Babjani, Aged 45 years,
Executive Engineer,
Gr. 'A', Room No.334,
Ministry of Road Transport & Highways,
1, Parliament Street,
New Delhi-110001.

...Review Applicant

(By Advocate: Mr. Ranjit Sharma)

VERSUS

1. Union of India,
Through the Secretary,
Ministry of Road Transport and Highways,
1, Parliament Street, New Delhi-110001.

2. Chairman,
National Highways Authority of India,
Ministry of Road Transport and Highways,
G-5 & 6 Sector-10 Dwarka, New Delhi-110075.

3. Chief Vigilance Officer,
National Highways Authority of India,
Ministry of Road Transport and Highways,
G-5 & 6 Sector-10 Dwarka,
New Delhi-110075. ...Respondents

(By Advocate : Ms. Tanvi Sapra for respondent no. 2, NHAI)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

Learned counsel for Review applicant seeks permission
of the Court to withdraw the R.A.

2. Permission accorded.
3. R.A is dismissed as withdrawn.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/